

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENT AFFAIRS (DR. U. VENKATESWARLU) :

(a) to (d) The information is being collected and will be laid on the Table of the Sabha.

[English]

Solar Energy Technology Development Centres

5249. SHRI A. SAMPATH : Will the PRIME MINISTER be pleased to state :

(a) whether the Government propose to set up Solar Energy Technology Development Centres; and

(b) if so, the location thereof, State-wise ?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI) : (a) and (b) A Solar Energy Centre has been set up at Gwalpahari, District Gurgaon (Haryana) for research & development, testing, training and information dissemination on Solar energy technologies. In addition, the Ministry is also supporting six Regional Test Centres at Madurai (Tamil Nadu), Vallabh Vidyanagar (Gujarat), Indore (Madhya Pradesh), Pune (Maharashtra), Chandigarh (Chandigarh) and Calcutta (West Bengal) for testing of solar them all products and providing technical services to industries. Testing Centres for photovoltaic products have also been sanctioned for Calcutta, Bangalore and Trivandrum. There is no proposal at present for establishing any other solar energy technology development centre.

Hike in Rate of Flats

5250. SHRI RAMCHANDRA VEERAPPA : Will the PRIME MINISTER be pleased to state :

(a) whether attention of the Government has been drawn to the news item captioned "shattered dream houses, GDA style", appearing in the "Times of India" dated August 23, 1996;

(b) if so, the facts thereof; and

(c) the steps proposed to be taken thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) Yes, Sir.

(b) and (c) The Ghaziabad Development Authority has reported that the scheme under reference was

published in 1988; the rate at that time was estimated to be Rs 75,000/- per flat. Presently, drinking water, electricity and two lifts (per tower) are available. GDA has also made suitable arrangement for lighting the common passage and keeping it clean. The Authority has constructed a Community Centre which also contains a separate hall for club facilities. Facilities are also available for indoor games such as bridge, billiards, table tennis, etc. Under the scheme health care, land has been allotted for nursing home and hospital; provision has been made for school. The housing complex has the facilities of State run health centre also. As per the report of GDA suitable provisions have been made for cable operators for providing Multi-channel T.V. facilities. The plants of 1988 showed a covered area of 240 sq. ft. where as under the present construction, covered area is 270 sq. ft.

GDA has reported that maximum development work of the apartments has been completed. Work on parking lights and drainage is under way. When the scheme was notified in 1988, the cost per flat was estimated to be Rs. 75,000/-. However, escalation of prices has taken place over the years.

Diesel Imports

5251. SHRI A.C. JOS : Will the PRIME MINISTER be pleased to state :

(a) whether Indian Oil Corporation has to reduce diesel imports and forced to pay hefty sums as demurrages due to port congestions especially at Madras and Haldia Ports;

(b) if so, the details of the demurrage charged paid by I.O.C. so far during this year; and

(c) the action, if any, proposed to be taken to solve this problem ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU): (a) to (c) Information is being collected and will be laid on the Table of the House.

Cogentrix Power Project

5252. SHRIMATI JAYAWANTI NAVINCHANDRA MEHTA : Will the PRIME MINISTER be pleased to state:

(a) whether 1000 MW Cogentrix thermal power plant has been given approval;

(b) if so, the details thereof and the reasons therefor;

(c) whether the project had earlier been rejected by the scientists;

(d) if so, the details thereof and the grounds therefor;